

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 133(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)


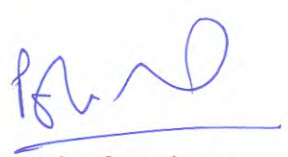
SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY: M/s. Shri Indrajit Singh Tosaria & Ors. V/s. M/s. Meet Investment Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	G.P. MADHAN	} Advocates	Respondents	
2.	ISHAN MADHAN			
3.	Saurabh Kalra	} Adv Order	Petitioner	
4.	Palash Agarwal			

Learned Counsels for the both the parties have drawn attention of the Bench to the fact that

Para no. 2 of order dated 16.03.17 does not relate to the present petition C.P. No. 133 of 2016.

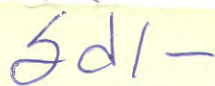
In fact, it is pertains to CA No. 120 of 2017 filed in C.P No. 132/2016. In view of the same, it is

directed that this paragraph is being scored off in Red under signatures by the both Bench

Members and shall not be read herein. It is also directed that the said Para no. 2 be

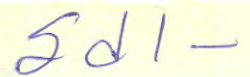
incorporated as an addendum to the order of the same date filed in C.P. No. 132 of 2016.

Be list it on 16th May 2017 along with the connected case C.P 132/2016.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]